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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	For compliance of office objections raised by registry	433 e / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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27. Naveenchandran v. petitioner (Jagdish N) 9886556243 

Saishy Purvala Respondent Advocate 8095123344 

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent filed reply given to the demand notice on behalf of Petitioner/Operational Creditor. Meanwhile, Petitioner is directed to comply with the objection filed by the Registry. For hearing. List it on 25.01.2018.


Member (T)


Member (J)